1992-93. [Placed in Library. *See* No. LT 2263192].

Notifications of the Ministry of Agriculture (Department of Animal Husbandry and Dairying)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Madam I lay on the table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following notifications of the Ministry of Agriculture (Department of Animal Husbandry and Dairying):—

(1) S.O. No. 405(E), dated the 9th June, 1992, publishing the Milk and Milk Product Order, 1992.

(2) S.O. No. 406(E), dated the 9th June, 1992, authorising Assistant Commissioner-I and Assistant Commissioner-II in the Dairy Division of the Department of Animal Husbandry and Dairying to discharge the functions of registering authority.

(3) S.O. No. 407(E), dated the 9th June, 1992, publishing the Delhi (Milk and Milk Product) Control Order, 1992.

(4) S.O. No. 408(E), dated the 9th June, 1992, publishing the Rajasthan (Milk Export) Control Order, 1992

(5) S.O. No. 409(E), dated the 9th June, 1992, publishing the Gujarat (Milk Export) Control Order. 1992.

(6) S.O. No. 410(E), dated the 9th June,' 1992, publishing the Madhya Pradesh (Milk and Product) Control Order, 1992.

(7) S.O. No. 411(E), dated the 9th June, 1992, appointing Joint Secretary (Dairy-Development) in the Department of Animal Husbandry, as Controller for the general implementation of the order.

(8) S.O. No. 469(E), dated the 26th June, 1992, publishing the Gujarat (Milk Export) Control Amendment Order, 1992.

(9) S.O. No. 470(E), dated the 26th June, 1992, publishing the Haryana (Milk Export) Control Order, 1992.

(10) S.O. No. 471(E), dated the 26th June, 1992, publising the Haryana (Milk Product) Control Order, 1992. (Placed in Library. *See No.* LT-2317/92)

Report of Official Team which visited Ayodhya and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I lay on the Table a copy each of the following papers: —

(i) Report of the Official Team which visited Ayodhya on the 12th, 13th and 14th July, 1992.

(ii) Statement (in English and and Hindi) giving reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) above (Placed in Library. *See* No. LT-2259/92)

श्री सुन्दर सिंह भंडारी (राजस्थान) : जो रिपोर्ट जैकब साहब ने रखी है इस का हिंदी ट्रांसलेशन साथ नहीं है, स्टेटमेंट जरूर है लेकिन 14 तारीख की रिपोर्ट आज जब 17 तारीख को रखी जा रही हैं तो बिना हिंदी अनुवाद के क्यों रखी जा रही हैं और क्या चेयर की तरफ से इस बात के आदेश दिए जाएंगे कि ये कागज रखते समय हिंदी और अंग्रेजी दोनों अनुवाद एक साथ रखे जाएं ?

SHRI M. M. JACOB): Madam, the Hindi translation is being done and it will fee presented to the House very shortly. Since there was some hurry,

[Shri M, M. Jacob]

the English copy which was ready was laid on the Table of the House today Summary of the recommendations in both languages, Hindi and English, was laid on the Table of the House last week.

उपसभापति : उन्होंने कहा कि क्योंकि महत्ता थी इस रिपोर्ट को टेबल पर रखने को इसलिए उन्होंने अंग्रेजी में रख दी और उसकी समरी उन्होंने दे दी है हिंदी में भी और तुरंत ही इसका हिंदी अनुवाद करके टेबल पर रख देंगे ।

श्री सुन्दर सिंह भंडारी : लेकिन मैडम, आपकी तरफ से डॉयरेक्शन आना चाहिए ।

उपसभापति : हां, मैंने डॉयरेक्शन दे दी है । ऐसे कामों में फौरन ही हिंदी का करना चाहिए बल्कि हिंदी का पहले करना चाहिए ।

डा. मुरली मनोहर जोशी (उत्तर प्रदेश) : संविधान के विरुद्ध है यह कार्यवाही, राजभाषा अधिनियम और संविधान के विरुद्ध है यह कार्यवाही । इस सदन की परंपराओं के विरुद्ध है ।

उपसभापति : नहीं, कभी-कभी ऐसा होता है कि हिंदी में जल्दी आ जाता है, अंग्रेजी में देर से आता है ।

डा. मुरली मनोहर जोशी : हिन्दी में जल्दी आ जाए वह तो ठीक है लेकिन अगर ऐसा नहीं है तो कम से कम मंत्री महोदय को क्षमायाचना करनी चाहिए सदन में ।

उपसभापति : हमने क्षमा मांग ली उनकी तरफ से ।

डा. मुरली मनोहर जोशी : आप तो सदा क्षमा देती रहती हैं और मांगती भी रहती हैं लेकिन इस बारे में मंत्री महोदय क्या कहना चाहते हैं ?

SHRI M. M. JACOB: Joshiji, I thought my clarification is almost an apology also,

श्रीमती सुषमा स्वराज (हरियाणा) : आपने फरमाया कभी हिंदी में पहले आ जाता है, हिन्दी में पहले कभी नहीं आता क्योंकि यहां कोई काम मौलिक रूप में हिंदी में नहीं होता । हिंदी में केवल अनुवाद होता है. . . (**व्यवधान**)

उपसभापति : मैं तो देखिए हिंदी में भी बोलती हूं । मैं तो एकदम बेस्ट हिंदी में बात करती हूं । Shri Mullappally Ramachandran.

डा. मुरली मनोहर जोशी : महोदया, हमारा एक अनुरोध है मंत्री महोदय से, मैं उनसे जानना चाहूंगा कि इस हिदायत का पालन करने का वचन सदन को देते हैं या नहीं ?

उपसभापति : वचनबद्ध हैं ।

डा. मुरली मनोहर जोशी : कई बार दे चुके हैं, तो उसका पालन क्यों नहीं करते ।

उपसभापति : कभी कभी हालात से मजबूर हो जाता है ।

SHRI M. M, JACOB: I shall inform the hon- Member that I will abide by the directions of the Chair.

THE DEPUTY CHAIRMAN; You will abide by that.

ऐसा है कि मैं बैठती आपके साथ हूं मगर काम उनके साथ भी करना पड़ता है । तो पार्लियामेंटरी अफेयर्स और चेयर का भी कुछ रिश्ता रहता है । खाली लीडर ऑफ दि अपोजिशन से ही मेरा रिश्ता और ताल्लुक नहीं है ।

Report and Accounts (1989-90) of the Kerala AgTO-industdies corporation Limited, Trivandrum and related papers

II Notifications of the Ministry of Agriculture (Dearptment of Agriculture and Cooperation)